

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated:- 15 APR 994

APPLICATION NUMBER: 734 of 1993.

APPLICANTS:

Sri.H.Shivaramu v/s. Secretary,M/o.Per.Publ.Grievances and Pensions,
T.O. New Delhi and Other.

RESPONDENTS:

1. Sri.H.Shivaramu,
S/o.Late G.Hanumaiah,
No.180/17,49th Cross,
Third Block,Rajajinagar,
Bangalore-560010.
2. Sri.M.S.Padmarajaiah,Sr.CGSC,
High Court Blg,Bangalore-1.
3. Sri.M.HMotigi,Govt.Advocate,
Advocate General's Office,
KAI Unit,Commercial Complex,
Indiranagar,Bangalore-38.

Subject:- Forwarding of copies of the Orders passed by the
Central administrative Tribunal,Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY ORDER/INTERIM ORDER/, passed by this Tribunal in the above
mentioned application(s) on 28th March,1994.

Issued on
15/4/94

R.

of

gm*

Sc Shanthi
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL : BANGALORE BENCH

APPLICATION NO. 734/1993

DATED THIS THE TWENTYEIGTH DAY OF MARCH, 1994.

Present: Mr. Justice P.K. Shyamsunder, Vice Chairman

Mr. T.V. Ramanan, Member (A)

Mr. H. Shivaramu
S/o. Late G. Hanumaiah
No.180/17, 49th Cross
III Block, Rajajinagar
Bangalore-560 010.

..... Applicant

Vs.

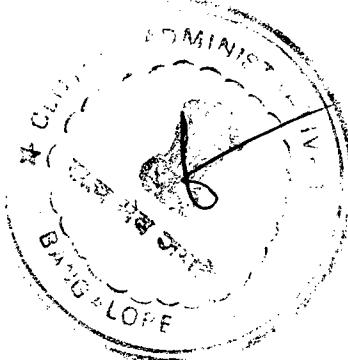
1. The Secretary to Govt. of India
Ministry of Personnel, Training
Administrative Reforms
Public Grievances & Pensions
Dept. of Personnel & Training
Govt. of India, New Delhi.
2. The Government of Karnataka
represented by its Chief Secretary
Vidhana Soudha, Bangalore-560 001..... Respondents

(By Shri M.S. Padmarajaiah, S.C.E.S.C. for R-1
and Shri M.H. Motigi for R-2)

O R D E R

(Mr. Justice P.K. Shyamsunder, Vice
Chairman)

Shri H. Shivaramu, the applicant in person
and Shri M.S. Padmarajaiah for R-1 and Shri M.H. Motigi for
R-2 present. The applicant submits that he desires to
withdraw this application with liberty to approach the Government
of India. Accordingly, we record the statement of the applicant



and allow him to withdraw the same with liberty
to approach the Government of India. Application
dismissed as withdrawn. No costs.

Sd/-

(T.V. RAMANAN)
MEMBER(A)

Sd/-

(P.K. SHYAMSUNDER)
VICE CHAIRMAN

MR.

G. Shyam Sunder 15/4